

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 260 of 2015 & IA No. 417 of 2015

Dated : 21st March, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

National Aluminium Company Ltd.

...Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant : Mr. Ashok Gupta, Sr. Adv.
Mr. Ghanshyam

Counsel for the Respondent(s) : Mr. Rutwik Panda, Ms. Anshu Mali and
Mr.G. Umopathy for OERC, R.1
Mr. Parinay Deep Shah and Ms. Ritika
Singhal for R.3

ORDER

The respondent No.3 has already filed counter Affidavit/reply without furnishing copy thereof to the appellant. Copy be furnished today itself. Mr.Rutwik Panda, learned counsel for respondent Nos. 2 & 3 submits that he has filed reply in a connected appeal, being Appeal No.261 of 2015. The same reply is adopted in this matter. Rejoinder, if any, be filed within two weeks from today.

Post the appeal for arguments on **25th May, 2016**.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt